

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
18-07-2024 AT 10:30 AM**

**CP (CAA) No. 02/230/HDB/2024**  
u/s. 230 of Companies Act, 2013

**IN THE MATTER OF:**

M/s. MHS Pharmaceuticals Pvt Ltd (Transferor Company) and M/s. Medplus Health Services Ltd (Transferee Company) **...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Ms Anita Dugar, for petitioner present through Video Conference.

Mr Sahu, Deputy RD from RD Office present physically.

Learned counsel for the petitioner has already filed written submissions, written submissions if any by the RD within one week thereafter, **let the court officer place the file before the bench for fixing date for pronouncement of orders.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**

